

(7)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 24/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/82/2016
NAME OF THE PETITIONER(S) : N. Ramachandran
NAME OF THE RESPONDENT(S) : Buildart Safety Glass Private Limited & 6 others
UNDER SECTION : 397/398 of companies act 1956

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1) K.S. Ravichandran, ^{PCS}
Manjula Devi &
M.K. PREETHA.
for KSR & Co.

Counsel for
Petitioner

M/K Preetha


2. Prithviraj Pandian
(For) R. VENKATAVARADAN

Counsel for
R2

Prithviraj

ORDER

PCS representing the petitioner present and submitted his arguments in part. He prayed time for continuing his arguments. Counsel for respondent present. Before proceeding with the matter, it is proposed to hear the parties directly in relation to the proposal made for settlement. In this regard, I direct the parties to be present to make their submissions. Put up on 21.09.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)